

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 770 OF 2009

SHANKAR DATTA SHUKLA & ANR.

Appellant (s)

VERSUS

STATE OF M.P.& ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and exemption from filing O.T. and with office report)

WITH

Civil Appeal NO. 4449 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 4450 of 2009

(With appln.(s) for permission to place addl. documents on record and clarification and exemption from filing O.T. and with prayer for interim relief and office report)

Civil Appeal NO. 3959-3961 of 2009

(With appln.(s) for vacating stay and directions and exemption from filing O.T. and exemption from filing O.T. and with prayer for interim relief)

Civil Appeal NO. 4073 of 2009

(With appln.(s) for vacating stay and with prayer for interim relief and office report)

Civil Appeal NO. 5048 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 8139 of 2009

(With office report)

Civil Appeal NO. 6117 of 2009

Civil Appeal NO. 6699 of 2009

(With office report)

Civil Appeal NO. 2575 of 2010

Date: 23/04/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s)

M/S. Ap & J Chambers

Mr. Girish Kumar Sharma, Adv

Ms. Sangeeta, Adv.

Mr. Shiv Sagar Tiwari, Adv.

For Respondent(s)

Mr. S.K. Bagaria, Sr. Adv.

Mr. Pawan Upadhyay, Adv.
Ms. Sharmila Upadhyay, Adv.

Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay, Adv.
Ms. Nirmala Upadhyay, Adv.
Ms. Sharmila Upadhyay, Adv.

Mr. C.D. Singh, Adv.

Dr. (Mrs.) Vipin Gupta, Adv.

Mr. B.S. Banthia, Adv.

Mr. Mishra Sourabh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Not before the Bench of which one of us (Hon'ble Mr.
Justice Madan B. Lokur) is the Member.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

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